

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1994-95.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT - 821/96]

Annual Report and Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, and Madras Port Trust alongwith audit report etc. for the year 1995-96 etc.

THE MINISTER OF SURFACE TRANSPORT (SHRI G. VENKATRAMAN TINDIVANAM) : Sir, I beg to lay on the table -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

(i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1995-96.

(ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1995-96, alongwith Audited Accounts and Comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT - 822/96]

(2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Madras Port Trust, for the year 1995-96.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Madras Port Trust, for the year, 1995-96.

[Placed in Library See No. LT - 823/96]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963 :-

(i) Annual Accounts of the Madras Port Trust, for the year 1995-96, together with Audit Report thereon.

(ii) Review by the Government on the Audited Accounts of Madras Port Trust for the year 1995-96.

[Placed in Library See No. LT - 824/96]

(4) A copy of the Memorandum of Understanding (Hindi and English versions) between the Shipping Corporation of India Limited and the Ministry of Surface Transport for the year 1996-97.

[Placed in Library See No. LT - 825/96]

Annual Report and Review by the Government of the working of the National Academy of Ayurveda, New Delhi for the year 1994-95 and Gujarat Ayurveda University, Jamnagar, for the year 1995-96 etc.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : Sir, on Behalf of Saieem Iqbal Shervani, I beg to lay on the Table -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 1994-95, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of ayurveda, New Delhi, for the year 1994-95

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT - 826/96]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Ayurveda University, Jamnagar, for the year 1995-96, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gujarat Ayurveda University, Jamnagar, for the year 1995-96.

[Placed in Library See No. LT - 827/96]

Annual Accounts of the University Grants Commission, New Delhi for the year 1993-94 alongwith statement showing reasons for delay etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) Sir, I beg to lay on the Table -

(1) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 1993-94 together with Audit Report thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT - 828/96]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 1995-96.